

NOES—contd.

Mefta Ahmed, Shrimati
Maiti, Shri N. B.
Majitha, Sardar
Malaviya, Pandit Govind
Malviya, Shri K. D.
Malviya, Shri Motilal
Mansan, Shri
Maniyangadan, Shri
Mathur, Shri M. D.
Mehta, Shri B. G.
Mehta, Shri J. R.
Mehta, Shrimati Krishna
Mishra, Shri Bibhuti
Mishra, Shri S. N.
Mishra, Shri B. D.
Misra, Shri R. D.
Misra, Shri R. R.
Mohammad Akbar, Shaikh
Mohiuddin, Shri
Morarka, Shri
Munsamy, Shri N. R.
Murthy, Shri B. S.
Murti, Shri M. S.
Nadar, Shri Thanulingam
Nair, Shri C. K.
Naldurgker, Shri
Nallakoya, Shri
Narasimhan, Shri
Narayanasamy, Shri R.
Nayar, Dr. Sushila
Nehru, Shrimati Uma
Neswi, Shri

Oza, Shri
Padalu, Shri K. V.
Palaniyandy, Shri
Pande, Shri C. D.
Pandey, Shri K. N.
Panna Lal, Shri
Patel, Shri N. N.
Patel, Sushri Maniben
Pattabhi Raman, Shri
Radha Ramon, Shri
Raghuramaiah, Shri
Rahman, Shri M. H.
Raj Bahadur, Shri
Ram Saran, Shri
Ramakrishnan, Shri P. R.
Ramaswami, Shri S. V.
Ramaswamy, Shri K. S.
Rameshwar Rao, Shri
Ranbir Singh, Ch.
Ranga, Shri
Rangarao, Shri
Reddy, Shri K. C.
Reddy, Shri Narapa
Reddy, Shri R. L.
Reddy, Shri Ramu
Roy, Shri Bishwanath
Rungsung Suisa, Shri
Sahu, Shri Rameshwar
Sargal, Sardar A. S.
Samanta, Shri S. C.
Satyanarayana, Shri
Sen, Shri P. G.

Shah, Shrimati Jaysben
Shankaraiya, Shri
Sharma, Shri D. C.
Siddananajappa, Shri
Siddiah, Shri
Singh, Shri D. N.
Singh, Shri D. P.
Singh, Shri T. N.
Sinha, Gajendra Prasad
Sinha, Shri Satya Narayan
Snatak, Shri Nardeo
Sonawane, Shri
Subbarayan, Dr. P.
Subramanyam, Shri T.
Sumat Prasad, Shri
Swaran Singh, Sardar
Tahir, Shri Mohammed
Tariq, Shri A. M.
Thirumala Rao, Shri
Thomas, Shri A. M.
Tiwary, Pandit D. N.
Tyagi, Shri
Upadhyay, Pandit Munishwar Dutt
Upadhyaya, Shri Shiva Datt
Varma, Shri B. B.
Varma, Shri M. L.
Venkatasubbaiah, Shri
Vyas, Shri Radheal
Wadwa, Shri
Wanuk, Shri Balkrishna
Wodeyar, Shri

The motion was negatived.

Mr. Speaker: The other adjournment motions are all barred.

respect of working journalists and for matters connected therewith be taken into consideration."

18.35 hrs.

WORKING JOURNALISTS (FIXATION OF RATES OF WAGES) BILL

The Deputy Minister of Labour (Shri Abid Ali): Sir, I beg to move:

"That the Bill to provide for the fixation of rates of wages in "

Mr. Speaker: The hon. Minister may continue tomorrow.

18.36 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, the 19th August, 1958.